

2.4 million tonnes per year of bauxite to feed the alumina plant;

(ii) an alumina plant with a production capacity of 0.8 million tonnes per year at Damanjodi; and

(iii) an aluminium smelter with a production capacity of 0.218 million tonnes per year of metal at Talcher to be fully served by a captive power plant of appropriate capacity.

The estimated total cost will be Rs. 1242.4 crores with a foreign exchange component of Rs. 167.5 crores. The project is expected to reach full capacity production according to the following time schedule, the periods being reckoned from the date of appointment of consultants and agreement with them becoming effective:

Bauxite Mine	: 63 months
Alumina Plant	: 70 months
Smelter	: 81 months

The major part of the project cost would be financed by a foreign financing package comprising of French Government, Special Loans, French Suppliers Credit and Euro-currency loans.

#### **Group Insurance Scheme for Central Government Employees**

757. SHRI CHINTAMANI JENA:  
SHRI K. PRADHANI:  
SHRI CHHITUBHAI GAMIT:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that recently the Central Government has framed a new group insurance scheme for the Central Government employees which will be compulsory for all those joining Government service after November 1, 1980; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Yes, Sir.

(b) A statement giving salient features of the Central Government Employees Group Insurance Scheme is laid on the Table of the House.

#### **Statement**

The new Group Insurance Scheme applies to all Central Government servants including those in the Railways, Posts and Telegraphs, and Defence except members of the armed and para military forces who have already a separate scheme of their own. Contract employees, persons on deputation from State Governments, public sector undertakings, or other autonomous organisations, locally recruited staff in the Indian Missions abroad, casual labourer, part-time and *ad hoc* employees will not be covered by the Scheme. The Scheme will also not apply to persons recruited under the Central Government after attaining the age of 50 years. It will be wholly contributory and self-financing. It will come into force w.e.f. 1st January 1982. It will be compulsory for all those employees who enter Central Government service after 1st November 1980. It will be optional for the employees already in service on 1st November 1980. If such employees prefer to opt out of the Scheme they may exercise an option to that effect upto 31st December 1980, otherwise there is no need for them to exercise any option. Those opting out of the new Scheme will continue to be under the existing Insurance Scheme (which provides for an insurance cover of Rs. 5,000/- on a uniform contribution of 50 paise per month upto 28 years of age and Rs. 5/- per month thereafter) till they cease to be in employment or account of retirement, resignation etc.

2. The rate of subscription under the new Scheme shall be Rs. 10/-, Rs. 20/- Rs. 40/- and Rs. 80/- per month for Group D, Group C, Group B and Group A employees respectively. The subscription shall be partly credited to an Insurance Fund and partly to a Savings Fund. From the Insurance Fund, payment will be made for an insurance cover of Rs. 10,000/-, Rs. 20,000/- Rs. 40,000 and Rs. 80,000/- to the families of Group D, Group C, Group B and Group A employees respectively, if they unfortunately die, due to any cause, while in service. From the savings Fund, an amount equal to the portion of subscription credited to this Fund together with interest thereon will be returned to the employees on cessation of their employment or to their families if they unfortunately die while in service. Based on current rate of interest it is estimated that on completion of 35 years of service, a Group D employee may get about Rs. 23,460/-, a Group C employee Rs. 46,980/- and Group B employee, Rs. 93,840/- and a Group A employee Rs. 1,87,680/- from the Savings Fund.

3. The employees entering service after the new Scheme comes into force shall be enrolled as members of the Scheme on the next anniversary of the Scheme. However, they will be given benefits of appropriate insurance cover from the date of joining Government service to the date of their becoming members of the Scheme on payment of a small premium of Rs. 3/- p.m. for every Rs. 10,000/- of insurance cover.

4. In the event of regular promotion of an employee from one Group to another, his subscription shall be raised, from the next anniversary of the Scheme, to the level appropriate to the Group to which he is promoted. Until the date of the next anniversary of the Scheme he shall continue to be covered for insurance for the same amount for which he was eligible before such promotion.

5. No loans or advances shall be paid to any member or other beneficiary of the Scheme from or against his accumulation in the Insurance Fund/Savings Funds.

6. It will not ordinarily be permissible to finance the Scheme from the General/Contributory Provident Fund. However, if at any stage the position of an individual member does not permit him to subscribe to the Scheme and to the General/Contributory Provident Fund at the same time, he may be permitted to make, as a separate transaction, a non-refundable withdrawal from the General/Contributory Provident Fund of an amount equivalent to a year's subscription paid for the Scheme.

7. The subscription to the Scheme will form part of deductions allowable in respect of life insurance premia, contributions to provident fund etc., in computing the total income of the subscriber for the purpose of income-tax, except to the extent of the amount finally withdrawn from the General/Contributory Provident Fund on account of such subscription.

8. The Scheme is based on a mortality rate of 3.75 per thousand. If at any time the rate of interest changes and/or the cost of insurance changes, the benefits available from the Savings Fund will also change correspondingly.

9. The working of the Scheme will be reviewed every three years to ensure that the Scheme remains self-financing and self-supporting.

#### **Enquiry Booth at Palam**

758. SHRI CHINTAMANI JENA:

SHRI CHHITUBHAI GAMIT:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that to enquire about the arrival time of a domestic flight at Palam Airport, one